

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 140 OF 2018

Dated : 31st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Power Grid Corporation of India Limited Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran, Sr. Adv.
Ms. Swapna Seshadri
Ms. Adishree Chakraborty

Counsel for the Respondent(s) : Mr. Saurabh Mishra
Ms. Anuja Pethia for R-2

ORDER

Heard learned counsel for the parties.

Judgment is reserved.

**(S.D. Dubey)
Technical Member
kt/n**

**(Justice Manjula Chellur)
Chairperson**